

OFFICE OF THE PRINCIPAL DISTRICT JUDGE :: KURNOOL

Dis.No.61 /2020.

Dated:21.1.2020.

REVISED TENDER NOTIFICATION

Sealed quotations are invited for supply of Multi functional Photocopier machine, with printer and scanner options with 7 years manufacturer's comprehensive warranty and support for use of Copyist Establishment of Prl. District Court, Kurnool under buyback system.

The particulars of tender are as follows:-

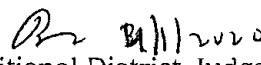
S.No.	Description	Requirement
1	Photocopier advance machine- Cannon iR6255/55CPm	1 No.
2	Photocopier advance machine - 45 CPM	1 No.

The intending suppliers are hereby requested to submit their quotations in a closed cover by noting the rates, specifying the competitive price, models specifications and sealed quotations may be sent in the name of the Hon'ble Principal District Judge, Kurnool, by super scribing on the envelop as "QUOTATION FOR PHOTOCOPIER MACHINES" and to reach the Principal District Court, Kurnool on or before 2-01-2020 at 05-00 P.M. and further informed to the agencies, to appear before the purchase committee, District Court, Kurnool without fail for negotiations. The concerned suppliers are informed that the lowest quotation, best quality, company made will be taken into consideration and acceptance.

The technical details of the photocopiers to be supplied should be in the proforma given below:

S.No	Description of Photocopier	Drum yield capacity	Toner cartridge capacity	Per copy cost	Warranty period	Rate quoted	Buy back price	Net price

The Principal District Judge, Kurnool, reserves the right to accept or reject any or all quotations without assigning any reason.


 I Additional District Judge, Kurnool
 FAC PRINCIPAL DISTRICT JUDGE
 KURNOOL

To

All reputed firms for supply of Cannon Photocopier Machines in Kurnool.

Notice Board in all local Courts, Kurnool, for wide publicity.
 The District Public Relation Officer, Collectorate, Kurnool.
 The System Officer, District Court, Kurnool with a direction to upload the tender notification in the District Court's website for wide publicity.

TERMS AND CONDITIONS

4. Bidder should have at least 3 years of experience in sales, service & support and should be an Authorized sales and service provider for the models which offered, O.E.M support letter for 7 years should be enclosed along with the tender.
5. The successful bidder will have to furnish unconditional bank guarantee @ 10% of purchase value to the District Court, Kurnool for a period of 7 years within 15 working days of issue of purchase order, towards service guarantee.
6. Price quoted shall be inclusive of all taxes and to be competitive.
7. The successful bidder should be willing to keep the photocopier machine under per page contract till completion of warranty period (seven years). There shall be no variation in the per page cost for seven years. Necessary document to be produced by the authorized dealers from the Original Equipment Manufacturer (OEM) in this regard.

B-2 11/1/2021
I Additional District Judge, Kurnool
FAG PRINCIPAL DISTRICT JUDGE
[Signature] KURNOOL